

1.	2.	3.	4.	5.	6.
22.	Tamil Nadu	59	30	85	7037.02
23.	Tripura	1	1	2	20.49
24.	Uttar Pradesh	9	7	45	10109.52
25.	West Bengal	8	6	12	1803.84
26.	Andaman & Nicobar	—	—	1	15.75
27.	Chandigarh	5		3	422.72
28.	Delhi	—	2	1	1210.00
29.	Dadra and Nagar Haveli	—	—	—	0.00
30.	Pondicherry	—	—	—	0.00
Total		454	224	535	68308.27

Performance of Defence Public Sector Undertakings

have been as below :

(Rs. in crores)

2335. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have reviewed the sale performance of the defence public sector units;

(b) if so, the quantum thereof during each of the last three years; and

(c) the details of the steps taken to increase the production and sale of each unit?

	Production	Sales
1990-91	3105.05	3136.41
1991-92	3272.22	3442.91
1992-93	3823.82	3408.43

It will be seen that the value of production has been increasing constantly. That increase in production is not reflected in the corresponding figure of sales in the same year because large equipment, such as warships, is taken as sold only in the year in which it is actually delivered.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b). The production and sales of defence public sector undertakings in the last three years

(c) As will be seen from the figures above, value of production in defence public sector undertakings in 1992-93 has grown over the previous year by almost

17 percent. The defence PSUs seek to enlarge their production and sales by :-

- (i) responding to the new and sophisticated requirements of the armed forces;
- (ii) improving the managerial actions of cost control, inventory management, adherence to production and delivery schedules, etc.,
- (iii) diversifying to non-defence customer; and
- (iv) seeking additional avenues of work in export markets.

Jawahar Rojgar Yojana for Hill districts of Uttar Pradesh

2336. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether special provisions have been made to provide more grants to hill districts of Garhwal regions of UP under the Jawahar Rojgar Yojana;

(b) if so, the details of districts recognised under JRY for provision of special grants and the time by which these grants are likely to be made available; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) and (b). The funds under Jawahar Rozgar Yojana (JRY) are

allocated to the States/Union Territories(UTs) on the basis of the proportion of rural poor in the States/UTs to the total rural poor in the country, as revealed by the latest available poverty estimates based on the results of the latest National Sample Survey Organistaion's survey in this regard. From State to the district, the allocation of funds is, however, made on the index of backwardness formulated on the basis of equal weightage to the proportion of Scheduled Castes/Scheduled Tribes (SC/ST) population in a district to the total SC/ST population in the State and the inverse of per capita production of agricultural workers. No special grants are provided to any district in the country including the hilly districts of Garhwal region of Uttar Pradesh under JRY.

However, under Intensified JRY, which is being implemented from the year 1993-94 in 120 identified backward districts of the country which includes 12 districts from Uttar Pradesh, supplementary resources have been provided to the these districts, where there is concentration of unemployment and under-employment and hence the need for intensifying efforts at rural employment. The twelve identified backward districts of Uttar Pradesh are Allahabad, Mirzapur, Sitapur, Ghazipur, Hardoli, Sonbhadra, Pithoragarh, Paurai Garhwal, Ballia, Almorā, Banda and Baharaich. Against the central allocation of Rs. 66.68 crores, the first instalment of Rs. 23.81 crores have already been released to Uttar Pradesh for the implementation of Intensified JRY in these districts during the current financial year. The second instalment will also be released, as soon as the proposals for further release of funds are received from the State Government in respect of districts, which have utilised 50% or more